

21.03.2025

SUPPLEMENTARY LIST

J.R. COURT NO. 5, NEW COURTS BLOCK, GROUND FLOOR
BEFORE MS. BHAWANI SHARMA, (DHJS), JOINT REGISTRAR (JUDICIAL)
HYBRID MODE

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc5>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
42	CRL.M.C.-1944/2025 CRL.M.A. 8739/2025	IMRAN KHAN AND ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	MOHAMMAD ANWAR	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(JAMIA NAGAR-294/2020)
43	CRL.M.C.-1945/2025 CRL.M.A. 8740/2025	SANDEEP & ORS. V/s THE STATE G N C T OF DELHI THROUGH SHO PS JAFFARPUR KALAN SOUTH WEST DISTRICT NEW DELHI & ANR.	NITIN RANA	
		OTHER DETAILS OF ADVOCATES: NITIN RANA SISODIYA(NITINRANA750@GMAIL.COM)(9654101160)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JAFFARPUR KALAN-233/2017)
44	CRL.M.C.-1946/2025 CRL.M.A. 8741/2025	TARUN BAHUGUNA & ORS. V/s STATE GOVT. OF NCT OF DELHI AND ANR.	KUSHAL BHATTACHARJEE	
		OTHER DETAILS OF ADVOCATES: HARISH MALIK (MALIK.HARISH01@GMAIL.COM)(7838855710)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(LODHI COLONY-222/2022)
45	CRL.M.C.-1947/2025 CRL.M.A. 8742/2025	DANISH AHMAD & ANR. V/s STATE GOVT OF NCT OF DELHI & ANR.	JIBRAN	
		OTHER DETAILS OF ADVOCATES: MEENAKSHI CHOUDHARY (ADVMEENAKSHI12@GMAIL.COM)(9212064243)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(BARA HINDU RAO-151/2022)
46	CRL.M.C.-1948/2025 CRL.M.A. 8744/2025 CRL.M.A. 8745/2025	AMIT ASHOK BAKSHI AND ORS V/s STATE NCT OF DELHI AND ANR	MANISH	
		OTHER DETAILS OF ADVOCATES: S.S ASSOCIATES(MANISHADVOCATE800064@GMAIL.COM)(9899995501)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(VIKAS PURI-111/2021)
47	CRL.M.C.-1949/2025 CRL.M.A. 8746/2025	SHIVAM KWATRA V/s THE STATE OF NCT OF DELHI AND ANR & ANR. & ORS.	ASHWANI KUMAR MISHRA	

21.03.2025

SUPPLEMENTARY LIST

		OTHER DETAILS OF ADVOCATES: SURINDER SINGH (SURINDERADVOCATE1@GMAIL.COM)(8585948905)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(LAJPAT NAGAR-74/2020) P.S.-FIR NO. :(LAJPAT NAGAR-74/2020)
48	W.P.(CRL)-931/2025	MOHD NASIM & ORS. V/s THE STATE NCT DELHI & ORS.	RAKESH AGRAWAL
		OTHER DETAILS OF ADVOCATES: RAKESH (SYEDFIROZ388@GMAIL.COM)(9873004623)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(MEHRAULI-2884/2015) BAIL APPLN. 594/2017 FILED BY MOHD NASIR (DISPOSED ON : 2017-08-29) P.S.-FIR NO. :(MEHRAULI-2884/2015)
49	W.P.(CRL)-932/2025 CRL.M.A. 8738/2025	ABHISHEK V/s STATE AND ORS	VINAY KUMAR SHARMA
		OTHER DETAILS OF ADVOCATES: AADITYA ADV(ADVAADITYA650@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)	OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(VASANT VIHAR-212/2021) CRL.M.C. 6523/2024 FILED BY ABHISHEK (DISPOSED ON : 2024-08-21) P.S.-FIR NO. :(VASANT VIHAR-212/2021)
50	W.P.(CRL)-933/2025 CRL.M.A. 8743/2025	KRISHNA NAND DUBEY V/s STATE NCT OF DELHI AND ANR	ADITYA SINGH DESHWAL
		OTHER DETAILS OF ADVOCATES: ADITYA SINGH (INFO@LEGALVENTURESHLAWOFFICES.COM)(9536367061)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(SHAKARPUR-65/2025)
51	W.P.(CRL)-934/2025 CRL.M.A. 8747/2025	PRANJAL SRIVASTAVA @ SHAHID AND OTHERS V/s STATE NCT OF DELHI AND OTHERS	SHALU KUMARI
		OTHER DETAILS OF ADVOCATES: VATSRD(VATSRD@GMAIL.COM)(9810390498)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(HARI NAGAR-182/2024)

21.03.2025

SUPPLEMENTARY LIST

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

AT 11:00 A.M.

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
27	CRL.M.C.-1937/2025 CRL.M.A. 8724/2025 CRL.M.A. 8725/2025	SHAWEZ @ GUDDU & ORS. V/s STATE OF NCT OF DELHI & ANR.	MAROOF AHMAD	
		OTHER DETAILS OF ADVOCATES: KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(DAYAL PUR-245/2019)
28	CRL.M.C.-1938/2025 CRL.M.A. 8726/2025	ASHOK SINGH & ORS. V/s THE STATE	RAJESH KUMAR SINGH	
		OTHER DETAILS OF ADVOCATES: R.K SINGH (RKSINGH0727@GMAIL.COM)(9717030721)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		P.S.-FIR NO. :(NIHAL VIHAR-731/2019)
29	CRL.M.C.-1939/2025 CRL.M.A. 8729/2025 CRL.M.A. 8730/2025 CRL.M.A. 8731/2025	MAHESHWAR DUTT SHARMA V/s THE STATE GOVT. OF NCT OF DELHI AND ANR.	SUNITA ARORA	
		OTHER DETAILS OF ADVOCATES: SUNITA ARORA(SUNITARORA157@GMAIL.COM)(9871791271)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(ECONOMIC OFFENCE WING-83/2010) CRL.M.C. 3443/2024 FILED BY SUNIL KUMAR GANDHI (DISPOSED ON : 2024-07-30) P.S.-FIR NO. :(ECONOMIC OFFENCE WING-83/2010)
30	CRL.M.C.-1940/2025	CHARVI JAIN & ANR. V/s STATE NCT OF DELHI AND ANR	ANIKET PAWAR	
		OTHER DETAILS OF ADVOCATES:		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NEW ASHOK NAGAR-

21.03.2025

SUPPLEMENTARY LIST

				591/2024) BAIL APPLN. 4795/2024 FILED BY BHAVYA JAIN (DISPOSED ON : 2025-03-11) BAIL APPLN. 574/2025 FILED BY CHARVI JAIN (DISPOSED ON : 2025-03-11) P.S.-FIR NO. :(NEW ASHOK NAGAR- 591/2024)
31	CRL.M.C.-1941/2025 CRL.M.A. 8734/2025	VIVEK AND ORS V/s STATE NCT OF DELHI AND ANR	RATAKSHI SARVARIA	
		OTHER DETAILS OF ADVOCATES: ROHIT SHARMA(ADVROHITSHARMA1@GMAIL.COM)(8377044149)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(MAYAPURI- 84/2024)
32	CRL.M.C.-1942/2025 CRL.M.A. 8736/2025	MANOJ BHASIN V/s THE STATE OF NCT OF DELHI & ANR.	VIKRAM SINGH NAYAL	
		OTHER DETAILS OF ADVOCATES: VIKRAM SINGH NAYAL(ADVVIKRAM01@GMAIL.COM)(8800708830)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(JANAKPURI- 162/2024)
33	CRL.M.C.-1943/2025 CRL.M.A. 8737/2025	SHIVAM CHOPRA & ANR. V/s THE STATE NCT OF DELHI AND ANR	TUSHAR LAMBA	
		OTHER DETAILS OF ADVOCATES: SAKSHI SACHDEVA(SAKSHISACHDEVA125957@GMAIL.COM)(9711269531)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.- FIR NO. :(KESHAV PURAM-435/2017) CRL.M.C. 424/2022 FILED BY SHIVAM CHOPRA & ANR. (DISPOSED ON : 2024-04-29) P.S.-FIR NO. :(KESHAV PURAM- 435/2017)
34	W.P.(CRL)-927/2025 CRL.M.A. 8723/2025	BHUVNESH CHAND ALIAS HAPPY AND ORS V/s THE STATE GOVT OF NCT OF DELHI AND ANR	KHEM SINGH BHATI	
		OTHER DETAILS OF ADVOCATES: RASHMI BHATI(BHATIRASHMI75@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		P.S.-FIR NO. :(VASANT KUNJ SOUTH-590/2023)
35	W.P.(CRL)-929/2025 CRL.M.A. 8733/2025	JAGDISH ARORA V/s STATE & ANR.	INDERPREET SINGH	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(RANI

21.03.2025

SUPPLEMENTARY LIST

		INDERPREET SINGH (INDERPREETSINGH.ADV@GMAIL.COM)(0)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	BAGH-815/2024)
36	W.P.(CRL)-930/2025 CRL.M.A. 8735/2025	DEEPAK TIWARI AND OTHERS V/s THE STATE AND ANOTHER	GAURAV KUMAR
		OTHER DETAILS OF ADVOCATES: NITIN KUMAR (9873600240)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)	P.S.-FIR NO. :(JAIT PUR-335/2024)
